# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# RAJYA SABHA UNSTARRED QUESTION NO. 2003

TO BE ANSWERED ON THE 6<sup>TH</sup> AUGUST, 2025/ SRAVANA 15, 1947 (SAKA)

### **FUNDING TO WEST BENGAL UNDER POLICE MODERNIZATION SCHEME**

2003. SHRI SAMIK BHATTACHARYA:

Will the Minister of Home Affairs be pleased to state:

- (a) the reasons for the negligible release of central funds to West Bengal under the "Assistance to States for Modernization of Police" (ASUMP) scheme during the last five years despite consistent annual allocations;
- (b) whether the State Government of West Bengal has submitted action plans and Utilization Certificates (UCs) on time as required under the scheme; and
- (c) whether Government has held any consultation with the State Government regarding delays or rejections and the steps being taken to ensure equitable funding across States including West Bengal?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (c): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. The efforts of the States/Union Territories (UTs) for equipping and modernizing their police forces are being assisted by the Central Government under the scheme of "Assistance to States & UTs for Modernization of Police (ASUMP)". The details of Action

Plans submitted by the West Bengal Government are as under:

## R.S.US.Q.NO. 2003 FOR 06.08.2025

Financial Year	Action Plan	
2021-22	Considered/ approved by the High Powered Committee (HPC).	
2022-23	The Action Plan of the State Government had been received at the end of the Financial Year vide letter dated 14.03.2023. Hence, it could not be considered and the decision conveyed to the State vide letter dated 17.03.2023.	
2023-24	Considered/ approved by the HPC.	
2024-25	Considered/ approved by the HPC.	
2025-26	Considered/ approved by the HPC.	

The budgetary allocations and releases to the State Government of West Bengal under the ASUMP scheme during the last 05 years is as under:

(Rs. In crore)

Financial Year	Allocation	Release
2021-22	28.9	0
2022-23	23.49	0.544*
2023-24	12.21	0
2024-25	26.02	6.505
2025-26	26.27	0**
		(as on 31.07.2025)

- \* Rs. 0.544 Crore was released to the West Bengal as a special grant under the HM Contingency reserve.
- \*\* The Department of Expenditure, Ministry of Finance, vide OM dated 21.05.2024, has notified West Bengal to be covered under the new SNA-SPARSH (a new fund flow mechanism of real time and integrated quick transfer) Model. Ministry of Home Affairs, from time to time (letter dated 11.07.2024, 29.10.2024, 09.01.2025, email dated 06.02.2025 and letter dated 05.05.2025), has requested the State to implement the SNA-SPARSH Model. However, the requisite action is still pending on part of the State.

Where release is less than allocation, the same is on account of nonsubmission of Utilization Certificates (UCs) and/or other relevant guidelines issued by the Department of Expenditure from time to time.

The State Government of West Bengal had high unspent balances (Central share) of around of Rs. 69 crore as on 01.04.2022, Rs. 39 crore as on 03.04.2023 and Rs. 11 crore as on 05.04.2024. Accordingly, the State was not eligible for release of funds for these years at a stretch as per the guidelines for release of funds under Centrally Sponsored Schemes to State Governments, issued by the Department of Expenditure.

In the FY 2024-25, Rs. 6.505 crore of the Central share was released on 26.09.2024 to the State Government of West Bengal on receipt of some utilization certificates (UCs). As on 31.07.2025, the State Government of West Bengal has an unspent balance (Central Share + State Share) of Rs. 12.504 crore. The State Government of West Bengal is yet to submit its utilization certificate.

For early implementation of the Action Plans, utilization of unspent balances and other related matters, States/UTs have been requested on regular basis though various correspondences and meetings. In this regard, in the FY 2024-25, 07 number of meetings at the level of senior officers were held with the States/UTs. Further, these issues have also been addressed with the States/UTs in their respective HPC meetings for consideration of Annual Action Plans. During the HPC meeting of West Bengal held on 08.04.2025, State Government was sensitized on expeditious utilization of unspent balance.

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